

the Union Government to safeguard the cultural and linguistic identity of the people in accordance with its solemn commitment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Information is being collected and will be laid on the table of the House.

Corruption Charges Against Police Officers on Deputation and Posted in Hoshiarpur

4935. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and particulars of officers of the rank of S.P. and above posted in Hoshiarpur district, Punjab who have been on deputation from other cadre of service like CRPF.

(b) the number of them who have been facing charges of corruption;

(c) whether Government propose to revert them to their parent organisations; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Information in this regard is awaited from the Government of Punjab.

Imposition of Curfew in Srinagar

4936. SHRI A.K. A. ABDUL SAMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of days on which the city of Srinagar in Jammu and Kashmir has been

fully free of curfew during the period 1 January to 30 June, 1990;

(b) the longest period of continuous curfew in a locality of Srinagar during this period;

(c) the average number of hours per day during this period that Srinagar has been partially under curfew;

(d) whether any complaints have been received by the authorities regarding the difficulties faced by the civil population; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (e). The information is awaited from the State Government.

[*Translation*]

Development of Fishery in Rajasthan

4937. SHRIGULAB CHAND KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposal for the development of fisheries in Udaipur division (Rajasthan) which has an important place in India so far as sweet water lake fish are concerned;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). In Rajasthan, including its Udaipur Division, the following Centrally Sponsored Schemes are in operation:—